

# OFFICE OF THE REGISTRAR GENERAL

MAHATMA GANDHI ROAD, PANBAZAR, GUWAHATI  
[APPELLATE AUTHORITY]

## RTI APPEAL ID No. 02/2024-25

SHISHIR CHAND,  
Ex-Army, Delhi Coordinator-PBT India,  
D 50 C, 1<sup>st</sup> Floor, Chhatarpur Enclave,  
New Delhi – 110074.

----- Appellant.

– *VERSUS* –

Sri S. K. Dhar,  
Registrar (Judicial)-cum- PIO,  
Gauhati High Court, Guwahati.

----- Respondent.

### P R E S E N T

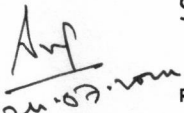
Sri Sunil Kumar Poddar, AJS.  
Registrar General-cum-Appellate Authority under RTI Act.

**Date of appeal** : 24<sup>th</sup> June, 2024.  
**Date of hearing** : 16<sup>th</sup> July, 2024.  
**Date of order** : 24<sup>th</sup> July, 2024.

### **:: ORDER ::**

1. The appellant, Sri Shishir Chand, had joined the hearing of the matter through video conferencing. Sri S. K. Dhar, learned PIO-cum-Registrar (Judicial) was represented.

2. Being aggrieved by the alleged non-furnishing of all posting details of Sri H. C. Sarma, a Judicial Officer (since retired) during the period from 2001 to 2006, the appellant has preferred the instant appeal under Section 19 (1) of the Right to Information Act, 2005 with prayer to dispose of the appeal directing the PIO to forward a copy of the RTI application to the concerned offices where Sri Sarma was posted for providing required information as per Section 11(1) of the Right to Information Act, 2005.



4. The original queries made by the appellant were as follows:

*"I would like to have the following information about Mr. H.C. Sarma.*

- 1. The date of joining Assam Judicial Services.*
- 2. The various posts held by Mr. H.C. Sarma as a Ld. Judicial Magistrate/Ld. Judge of the judiciary in Assam with specific dates of joining and leaving until superannuation in May, 2015"*

5. In response, the PIO, vide his letter dated 10-06-2024, has provided the following information:

**Query No. 1**

*The date of joining of Mr. H.C. Sarma in Assam Judicial Service is 22.05.1990.*

**Query No. 2**

*The various posts held by Mr. H.C. Sarma with specific dates of joining and leaving is given upto 2001. No further information regarding specific dates of joining and leaving is available with this Registry after 2001.*

Station	Post held	From	To
Nagaon	Judicial Magistrate Second Class	22.05.1990	26.07.1993
Tihu	Munsiff cum Magistrate First Class	02.08.1993	01.07.1995
Guwahati	Judicial Magistrate First Class	05.07.1995	05.09.1997
Guwahati	Civil Judge (Jr. Div.) No. 2	05.09.1997	02.02.1998
Nagaon	Civil Judge (Jr. Div.) No. 2	09.02.1998	
Nagaon	Civil Judge (Jr. Div.) No. 1	01.06.1998	14.03.2000
Kaliabor	Civil Judge (Jr. Div.) cum Judicial Magistrate	15.03.2000	09.05.2000
Tezpur	Civil Judge (Jr. Div.) No. 1	10.05.2000	09.04.2001
Tezpur	SDJM(S)		31.05.2001
Tezpur	Additional CJM	31.05.2001	
Sivasagar	CJM	01.03.2006	
Hojai	Addl. District & Sessions Judge, FTC	2008, 2009, 2010	
Guwahati	Judge, Designated Court	2011-2012	
Guwahati	Member MACT No. 2	2013-2014	
Tinsukia	District & Sessions Judge	2014-2015	

*[Handwritten signature]*  
2024-25